

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal(AT)(Insolvency) No. 553 of 2019**

**IN THE MATTER OF:**

**IDBI Bank** **...Appellant**

**Vs**

**Mamta Binani & Ors.** **Respondents**

**Present:**

**For Appellant:** **Ms. Nishtha Chaturvedi, Ms. Akshita Sachdeva and Ms. Ria Kohli Advocates**

**For Respondents** **Mr. Abhijeet Sinha, Ms. Sreenita Ghosh, Ms. Mamta Binani Mr. Saikat Sarkar, Mr. Arjun Asthana, Mr. Sidhartha Sharma, Advocates for Respondent No. 1**

**Mr. Abhimanyu Bhandari, Sr. advocate alongwith Mr. Rishav Banerjee, Ms. Natasha Garg, Mr. Dipen Chatterjee, Mr. Aditya Vikram Singh, Ms. Shreyas Edupuganti and Mr. Saptarshi Mandal, Advocates for Respondent No. 2**

**Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Advocates for Respondent No. 3**

**Mr. Amit Mishra, Sr. Advocate along with Mr. akshat Hansaria and Manasi Chatpalliwar, Advocates for ICICI**

**With**

**Company Appeal(AT)(Insolvency) No. 982 of 2019**

**IN THE MATTER OF:**

**Deccan Chronical Marketeers & Ors.** **...Appellants**

**Vs**

**Deccan Chronicle Holdings & Anr.** **Respondents**

**Present:**

**For Appellant:** **Mr. Mr. Krutika Raghavan, Advocate**

**For Respondents** **Mr. Rishav Banerjee, Mr. Dipen Chatterjee, Mr. Aditya Vikram Singh, Mr. Aditya Shukla, Ms. Shreyas Edupuganti, Mr. Aditya Shukla, and Mr. Saptarshi Mandal, Advocates for Respondent No. 1**

**Mr. Abhijeet Sinha, Ms. Sreenita Ghosh, Mr. Saikat Sarkar, Ms. Mamta Binani, Mr. Arjun Asthana and Mr. Sidhartha Sharma, Advocates for RP.**

**Mr. Abhimanyu Bhandair, Sr. Advocate for Respondent No. 2**

**Mr. Nishtha Chaturvedi, Mr. Akshita Sachdeva, Ms. Ria Kohli, Advocates for Intervenors.**

**ORDER**  
**(Through Virtual Mode)**

**21.05.2021** Heard learned Counsel Shri Abhijeet Sinha. He submits that due to shortage of fund, RP is not able to carry on the business of the Corporate Debtor. He submits that he has filed an Application bearing e-filing Diary No. 9910110002522021 dated 14.01.2021, which may be heard urgently.

Mr. Rishav Banerjee, learned Counsel appearing on behalf of the Respondent submits that he has filed I.A. No. 2156 of 2019 in the matter on 10.07.2019 which is also pending.

Mr. Akshat Hansaria, appearing on behalf of Intervenor submits that he has filed I.A. No. 1583 of 2020 on behalf of ICICI Bank, Hyderabad Branch. This Application is pending. Learned Counsel is directed to provide the copy of the Application to Ld. Counsels for the parties.

Let the matters be listed 'for Orders' on the aforesaid Interlocutory Applications on **1<sup>st</sup> June, 2021**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**(Dr. Ashok Kumar Mishra)**  
**Member(Technical)**

*Akc/Mn*